

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/6 /2007 - CU[DB]

Date 30/03/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S CHHAYADEEP NEWS

THROUGH M/S SURESH PAPER AGENCY, 980-981,
1ST FLOOR, MAKKI MARKET, CHAWRI BAZAR,
DELHI - 110006

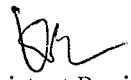
M/S CHHAYADEEP NEWS

Appellant

C.C.ICD N.DELHI

Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. C/108/09-CUS. CU[DB]** dated 23.03.09
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.ICD N.DELHI

I.C.D., TUGHLAKABAD, NEW DELHI
110020

2. Adv. / Consult

MR.M.M. ALAM, ADV., CHAMBER NO. 922, B.S. MEHTA SQUARE,
PATIALA HOUSE COURTS, NEW DELHI.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

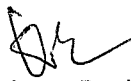
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 Office Copy

16 Guard file


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

**Customs Appeal No. 06 of 2007 with
Customs Misc. Application No. 513 of 2007**

(Arising out of Order-in-Original No. 27/2006 dated 23.06.2006 passed by
the Commissioner of Customs, ICD, New Delhi).

DATE OF HEARING : 23.03.2009

DATE OF DECISION : 23.03.2009

FOR APPROVAL AND SIGNATURE :

**HON'BLE MR. JUSTICE R.M.S. KHANDEPARKAR, PRESIDENT
HON'BLE MR. M. VEERAIYAN, MEMBER (TECHNICAL)**

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982 ?	Yes
2.	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not ?	No
3.	Whether their Lordships wish to see the fair copy of the Order ?	No
4.	Whether Order is to be circulated to the Departmental Authorities?	No

M/s Chhayadeep News

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Appellants

(Rep. by Sh. TPS Kang, Adv)

VERSUS

CC, ICD, New Delhi

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Respondent

(Rep by Sh. S.K. Panda, Jt. CDR)

**CORAM : HON'BLE MR. JUSTICE R.M.S. KHANDEPARKAR, PRESIDENT
HON'BLE MR. M. VEERAIYAN, MEMBER (TECHNICAL)**

Final

ORAL ORDER NO.

C/108/09.

PER JUSTICE R.M.S. KHANDEPARKAR :

Learned counsel for the appellants states that, reserving their rights to be raised all the issues in this appeal, in the course of hearing in the main matter before the concerned authorities, the appellants crave leave to withdraw the appeal. The appeal is accordingly allowed to be withdrawn with the said liberty. The appeal accordingly stands disposed of.

2. In view of the withdrawal of appeal, the miscellaneous application does not survive and stands disposed of.

**(JUSTICE R.M.S. KHANDEPARKAR)
PRESIDENT**

**(M. VEERAIYAN)
MEMBER (TECHNICAL)**

Golay